GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:4533
ANSWERED ON:22.04.2013
ROAD CONSTRUCTION COMPANIES
Kaswan Shri Ram Singh;Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of the companies assigned with road construction works in the State of Karnataka and Rajasthan by the National Highways Authority of India (NHAI) along with the procedure adopted for awarding contracts to these companies;
- (b) the names of the companies listed as poor performers by NHAI during the last three years and the current year; and
- (c) the company-wise amount of penalty imposed and the number of companies against which legal action has been initiated?.

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) Details of the companies assigned with ongoing road construction works in State of Karnataka and Rajasthan by the National Highways Authority of India (NHAI) are provided in Annexure-I & II respectively. The contracts have been awarded on the basis of competitive bidding.
- (b) No company has been listed as poor performer by NHAI during the last three years and the current year.
- (c) Does not arise.